

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.9777/2016-B.SPL.

NOTIFICATION NO.1198-B.SPL.

DATED:27.12.2016

The High Court is pleased to order the following Transfer and Posting:-

Sri D.Ravindra Sharma, III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District is transferred and posted as I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District (post kept vacant).

- i) Sri D.Ravindra Sharma, will regularly assume charge as I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, which post he is holding full additional charge.
- ii) Sri D.Ravindra Sharma, after assumption of charge as I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District, he will be in full additional charge of the post of III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District, until further orders.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the

concerned to upload the High Court's Notification in the High Court's Official Website)

5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh at Amaravathi.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District
14. The I Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District
15. The I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District
16. The III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District
17. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
18. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.